

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 185 of 2014**

**Dated : 15<sup>th</sup> December, 2014**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. .... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms Mamta Tiwari and Mr Rohit Shukla

Counsel for the Respondent (s) : Mr. R.K.Mehta with Abhishek Upadhyay  
for RERC, Resp.No.1  
Mr. Pradeep Misra and Mr. Suraj Singh  
for Resp. No.2 to 5

**ORDER**

Learned counsel appearing for respondent Nos. 2 to 4 seeks two weeks time to file reply. He is permitted to do so within two weeks time from today. Rejoinder, if any, may be filed within two weeks thereafter.

Post the matter for hearing on **22<sup>nd</sup> January, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/rt*